

Mines owned by Ram Bahadur Thakur and Company

9272. SHRI D. N. DEB :
SHRI G. C. NAIK :
SHRI MAHENDRA MAJHI :
SHRI R. R. SINGH DEO :
SHRI D. R. PARMAR :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply given to Unstarred Questions Nos. 6620 and 6621 on the 16th April, 1969 and state :

- (a) whether Ram Bahadur Thakur and Company has mines of his own ;
(b) if so, the names of mines and the places where these are located ;
(c) the annual production therefrom ; and
(d) when the lease was granted ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) Yes, Sir.

(b) The party owns to manganese mines viz (i) Katanjhiri Government Forest Sone-Wani Range, Balaghat, Madhya Pradesh, and (ii) Garbham (Lakshmi), Srikakulam, Andhra Pradesh.

(c) The production of manganese ore from these mines is as below :—

Katanjhiri Mine	96 tonnes in (1968) (discontinued from 1.7.1968).
Garbham (Lakshmi) Mine	509 tonnes in 1964 (closed from 1.1.1965 and no production reported after 1964).

(d) The lease of Katanjhiri Mine was granted on 6.4.1966 and commenced on 3.10.1966 ; and the lease of Garbham (Lakshmi) Mine commenced on 15.3.1956.

Compensation due to India from
U. S. Drug Firms

9273. SHRI INDRAJIT GUPTA :
Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to refer to the reply given to Unstarred Question No. 5394 on the 7th April, 1969 and state :

(a) whether enquiries have since been made regarding the reported profit of Rs. 9

crores earned illegally by certain U. S. drug firms which have been selling Tetracycline products at excessive prices to India during the period from 1958 to 1968 ; and

(b) whether Government propose to claim compensation on this account, as domestic consumers in the U.S.A. have done and secured ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) Yes ; the result of the inquiries is still awaited.

(b) Does not arise.

प्रयुक्त चाय की बिक्री

9274. श्री रामावतार शर्मा : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को पता है कि कुछ चाय निर्माता प्रयुक्त चाय को बकरी के रक्त में डबोने तथा उसको सुखाने के पश्चात् बेचते हैं ;
(ख) यदि हां, तो पिछले तीन वर्षों में ऐसे कितने चाय उत्पादकों को गिरफ्तार किया गया है और उनमें से प्रत्येक को दिये गये दण्ड का ब्योरा क्या है ; और

(ग) भविष्य में ऐसी गतिविधियों को रोकने के लिए सरकार द्वारा क्या कार्यवाही की जा रही है ?

स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (श्री ब० सू० मूर्ति) : (क) से (ग). सूचना एकत्र की जा रही है और यथा-संभव सभा पटल पर रख दी जाएगी ।

Bailadila Iron Ore Project

9275. SHRI BABURAO PATEL :
Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) the names of various General Managers of the Bailadila Iron Ore Project since its inception ; and

(b) the reasons for the frequent change of General Managers ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI JAGANATH RAO) : (a) and (b). The following officials held the office of the General Manager, Bailadila Iron Ore Project :

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| (1) Shri K.C. Pathak | 7.3.63. to 14.7.65 |
| (2) Shri J.G. Kumara mangalam | 15.7.65 to 11.8.67 |
| (3) Shri K.L. Sehgal | 8.11.67 to 4.4.69
(He was O.S.D. from 12.8.67 to 7.11.67) |
| (4) Shri D.R. Bhara-dwaj | From 5.4.69 (continuing). |

It cannot be said that the changes of General Managers have been unduly frequent as will be evident from the reasons leading to the appointment of another General Manager viz. :

- (1) Shri Pathak proceeded on leave preparatory to retirement with effect 15.7.65 and hence another appointment had to be made.
- (2) Shri J.G. Kumaramangalam was shifted on promotion as Managing Director, Neyveli Lignite Corporation as no equivalent post was available in the National Mineral Development Corporation Limited then.
- (3) Shri K.L. Sehgal proceeded on earned leave for 43 days from 5.4.69, hence replacement had to be provided.

Deaths due to Gastro-Enteritis in Madurai

9276. SHRI BENI SHANKER SHARMA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether forty deaths have been reported in March-April 1969 from certain parts of Madurai district due to gastro-enteritis which is reported to have broken out in an epidemic form ;

(b) if so, the reasons therefor ; and

(c) the steps taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B.S. MURTHY) : (a) 173 cases of gastroenteritis/ cholera have been reported from 1st March to 26th April, 1962, out of which 28 proved fatal.

The information is being collected and will be laid on the Table of the Sabha.

(c) The following anti-cholera measures have been taken to combat the spread of the disease :—

- (i) Anti-cholera inoculation campaign ;
- (ii) Chlorination of water supplies ;
- (iii) Disinfection of infected places ; and
- (iv) Strict sanitation.

Investment by Banks in Major Irrigation Works

9277. SHRI BENI SHANKER SHARMA : Will the Minister of FINANCE be pleased to state :

(a) whether banks have been asked to make substantial investments in major irrigation works ;

(b) if so, the banks which have responded favourably ; and

(c) the steps taken to persuade others in the matter ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) No, Sir.

(b) and (c). Does not arise.

दिल्ली में अनधिकृत बस्तियाँ

9278. श्री राम गोपाल शालबाले : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण खावास तथा नगरीय विकास मन्त्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली में ऐसी बस्तियों की संख्या कितनी है जिन्हें दिल्ली नगर निगम अथवा दिल्ली विकास प्राधिकार ने मंजूर कर दिया है परन्तु जिनमें मकान बनासे की अनुमति नहीं दी गई है ;